## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 191/2003 OA 69/2003

New Delhi this the 1st day of August, 2003

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri R.K.Upadhyaya, Member (A)

J.J.Singh, S/O Shri Puran Singh, Dy.Chief Operation Manager, Freight Operation Information System, CRIS Camp, Chanakaya Puri, New Delhi Suit 'D' Railway Rest House, Minto Bridge, New Delhi.

..Petitioner

(By Advocate Shri G.D. Bhandari )

## **VERSUS**

- Shri I.I.M.S.Rana, Chairman, Railway Board, Rail Bhawan, New Delhi.
- Shri R.K.Singh, General Manager, Northern Railway, Baroda House, New Delhi.

.. Respondents

(By Advocate Shri Rajinder Khatter )

## O R D E R (ORAL)

## (Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel for the parties in CP 191/2003. Learned counsel for respondents has submitted copy of the order passed by the Respondents dated 25.7.2003 in terms of the Tribunal's order dated 9.1.2003 in OA 69/2003 together with the advice tendered by UPSC dated 7.5.2003, copies placed on record.

- 2. Copies of these documents have also been handed over to learned counsel for the petitioner and also sent directly to the petitioner by the respondents.
- 3. In view of the above action and orders issued by